NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) **TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/133/KOB/2024 in CP(IBC)/28/KOB/2023
SECTION	SEC. 22(3) (a) IBC
NAME OF PARTIES	SREENIVASAN P R (RP) IN THE MATTER OF PIRAMAL TRUSTEESHIP SERVICES PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 April 2024

O R D E R

IA(IBC)/133/KOB/2024 in CP(IBC)/28/KOB/2023

This is an IA bearing No. 133/KOB/2024 filed by the Interim Resolution Professional under Section 22(3)(a) of IBC, 2016 for appointment of the IRP as the RP. Learned IRP, Mr. Sreenivasan P R is present through virtual mode. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the IRP and invited the attention of this bench to paragraph Nos. 4 & 5 of the present application, whereby his appointment has been approved by the majority of 66% voting share of the Financial Creditor to resolve and to appoint the IRP as RP. The Committee of Creditors has unanimously decided to appoint the applicant herein as the new Resolution Professional of the Corporate Debtor. The minutes of the CoC is also forming part of the present application as at Annexure A2.

Taking note of the submissions of the Learned Counsel appearing for the Applicant and on perusal of the submissions made in the present application, this bench is satisfied. Accordingly, the appointment of the IRP as new RP is confirmed.

With the aforesaid observations, this IA(IBC)/133/KOB/2024 is **allowed and disposed of.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)